

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 321 OF 2017**

**Dated: 8<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**TANGEDCO ... Appellant(s)  
Vs.  
Tamilnadu Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

**ORDER**

Learned counsel for the appellant seeks four weeks more time to file rejoinder. He may take steps to file the same on or before 06.02.2018 after serving copy on the other side.

List the matter on **06.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**